NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/188/CAA/2017

NAME OF THE TRANSFEROR 1 NAME OF THE TRANSFEROR 2

: T1 AT MEGHALAYA : T2 AT GUWAHATI

NAME OF THE TRANSFERRE

: DALMIA CEMENT (BHARAT) LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

MILLANNAN

Doint Ductor,

Regional Director,

Mc A

2. Vishnu Mohan

Counsel for Petitioner

ORDER

Counsel for petitioner present and prayed for time to make submissions. Joint Director representing the Regional Director present. Time extended at request. Put up on 30.11.2017.

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S Vijayaraghavan Member (Technical) _sel-

K Anantha Padmanabha Swamy Member (Judicial)